

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2682
TO BE ANSWERED ON 04.12.2019

POWER ALLOCATION FROM ATOMIC PLANTS

2682. SHRI JYOTIRMAY SINGH MAHATO:

Will the PRIME MINISTER be pleased to state:

- (a) whether any policy has been formulated/directions have been laid down for the allocation of electricity produced by the atomic energy plants;
- (b) if so, the details thereof along with the current status;
- (c) the comparative cost of electricity generated by atomic energy vis-a-vis other sources of energy;
- (d) whether the Government is planning to boost up power generation by atomic energy in future; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR.JITENDRA SINGH):

- (a)&(b) The power generated by nuclear power plants is allocated by the Ministry of Power (MoP) to the various beneficiary States / Union territories in the region. As per the extant MoP guidelines, 50% of power is allocated to the Home State, 15% is retained as unallocated power for allocation by the Government for meeting the urgent/overall requirement and the remaining 35% is to be allocated to other beneficiaries (except home state) in accordance with the pattern of central plan assistance and energy consumption during the previous five years, both factors having equal weightage.
- (c) The tariffs of electricity generated by nuclear power are comparable to those of the contemporary conventional base load power generating units like coal based thermal power located in the area/region.
- (d) Yes, Sir.
- (e) A large nuclear power expansion programme is being implemented to boost nuclear power generation. The present installed nuclear power capacity of 6780 MW is expected to reach 22480 MW on progressive completion of projects under construction and accorded sanction.
